

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CA)-(CAA) 146(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: Nachi Tool Technology Ltd. and Nachi
Precision Pvt. Ltd.**

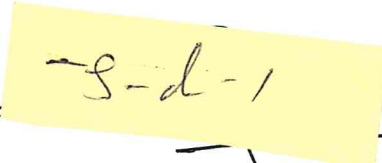
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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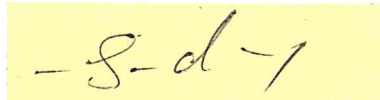
Present: Ms. Shalini Sharma, Company Secretary for the Petitioner

ORDER

To come up on 21st December, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)